

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NOs. 230 OF 2014, 231 OF 2014, 155 OF 2015, 156 OF 2015,  
APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,  
IA NO. 110 OF 2014 & IA NO. 159 OF 2015,  
APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015,  
APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015,  
APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**Dated: 13<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 230 OF 2014**

**In the matter of:**

**BSES Rajdhani Power Ltd.**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Appellant(s)**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma  
Mr. Suraj Singh for R.1

**APPEAL NO. 231 OF 2014**

**In the matter of :**

**BSES Yamuna Power Ltd.**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Appellant(s)**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma  
Mr. Suraj Singh for R.1

**APPEAL NO. 155 OF 2015****In the matter of :**

<b>BSES Rajdhani Power Ltd.</b>		<b>....Appellant(s)</b>
	<b>Vs.</b>	
<b>Delhi Electricity Regulatory Commission</b>		<b>....Respondent(s)</b>
Counsel for the Appellant (s)	:	Mr. Buddy A. Ranganadhan Mr. Hasan Murtza Ms. Malavika Prasad
Counsel for the Respondent (s)	:	Mr. Divanshu Rai for DERC

**APPEAL NO. 156 OF 2015****In the matter of:**

<b>BSES Yamuna Power Ltd.</b>		<b>....Appellant(s)</b>
	<b>Vs.</b>	
<b>Delhi Electricity Regulatory Commission</b>		<b>....Respondent(s)</b>
Counsel for the Appellant (s)	:	Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad
Counsel for the Respondent (s)	:	Mr. Divanshu Rai for DERC

**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,  
IA NO. 110 OF 2014 & IA NO. 159 OF 2015****In the matter of:**

<b>BSES Yamuna Power Ltd.</b>		<b>...Appellant(s)</b>
	<b>Vs.</b>	
<b>Delhi Electricity Regulatory Commission</b>		<b>...Respondent(s)</b>
Counsel for the Appellant (s)	:	Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Manoj Kr. Sharma for R.1  Mr. A.K. Datta & Mr. Suraj Singh (Rep.)

**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 &  
IA NO. 160 OF 2015**

**In the matter of:**

**BSES Rajdhani Power Ltd.** **...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission** **...Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
 Mr. Hasan Murtaza  
 Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra  
 Manoj Kr. Sharma for R.1  
  
 Mr. A.K. Datta &  
 Mr. Suraj Singh (Rep.)

**APPEAL NO. 235 OF 2014 & IA NOs. 161 & 316 OF 2015**

**In the matter of:**

**BSES Rajdhani Power Ltd.** **...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission** **...Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
 Mr. Hasan Murtaza  
 Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra  
 Manoj Kr. Sharma for R.1  
  
 Mr. A.K. Datta &  
 Mr. Suraj Singh (Rep.)

**APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**In the matter of:**

**BSES Yamuna Power Ltd.** **...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission** **...Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Manoj Kr. Sharma for R.1

Mr. A.K. Datta &  
Mr. Suraj Singh (Rep.)

### **ORDER**

We have heard learned counsel for the Appellant as well as the Respondents for some time.

List these matters for further hearing on **21<sup>st</sup> & 22<sup>nd</sup> August, 2017 at 2.30 p.m.**

**(I.J. Kapoor)**  
**Technical Member**  
mk/vt

**(Justice Ranjana P. Desai)**  
**Chairperson**